के अन्तर्गत अब तक कितने डाक्टर विदेश भेजे गय:

Calling Attention

- (ख) इन डाक्टरों ने भारत लौटने के बाद प्लास्टिक सर्जरी के कितने मामले हाथ में लिये, और
- (ग) ये डाक्टर इस समय कहां कहां काम कर रहे हैं?

†[Specialisation in Plastic Surgery

- 623. SHRI V. M. CHORDIA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:
- (a) the number of doctors so far sent abroad to specialise in Plastic Surgery under the Colombo Plan;
- (b) the number of cases of plastic surgery handled by these doctors after their return to India; and
- (c) the names of the places where these doctors are at present working?]

स्वास्थ्य तथा परिवार नियोजन मन्त्री (डा॰ सुशीला नायर) : (क) से (ग) सूचना एकत की जा रही है और यथा समय सभा पटल पर रख दी जायेगी।

†[THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): (a) to (c) Information is being collected and will be laid on the Table of the House in due course.]

12 Noon

RULING BY THE CHAIR ON THE QUESTION OF BREACH OF PRIVI-LEGE AGAINST SHRI C. SUBRAMA-NIAM, MINISTER OF FOOD AND AGRICULTURE

MR. CHAIRMAN: Shri Bhupesh Gupta and Shri Rajnarain gave notices seeking my consent to raise a question of breach of privilege and contempt of the House against Shri C. Subramaniam, Minister of Food and Agriculture. The question sought to be raised through these notices concerned certain matters which have been the subject of comment by the Public Accounts Committee in its fiftieth and fifty-fifth Reports.

At the sitting of the Rajya Sabha on August 12, 1966, I permitted Shri Bhupesh Gupta and Shri Rajnarain to make their submissions in order to satisfy me that there was a prima facie case for giving consent. I allowed also the Leader of the House and Shri C. Subramaniam to make their submissions in the matter.

I have carefully considered the notices and the submissions made. I have come to the conclusion that no case of breach of privilege or contempt of this House is involved. Members will have an opportunity of expressing their views on the matter contained in the fifty-fifth Report of the Public Accounts Committee when the substantive motion on the subject which I have already admitted comes up for discussion before this House.

SHRI BHUPESH GUPTA (West Bengal): Sir, there are certain other developments—I have not raised them today—in that connection which have been taker up in the other place. But I hope that they will be taken up in this House also But I would request you kindly to arrange for an early discussion on the motion on the Public Accounts Committee's Report. We shall return to the subject at that time.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPORT-ANCE

REPORTED THREAT OF POLLUTION TO DELHI'S FILTERED WATER SUPPLY

SHRI N. SRI RAMA REDDY (Mysore): Sir, I call the attention of the Minister of Health and Family Planning to the reported threat of pollution to Delhi's filtered water supply.

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. SUSHILA NAYAR): Sir, when the river Yamuna is in floods, some of the villages upstream of Wazirabad Water Works are inundated. However, there are only four villages, namely, (i) Jagatpur, (ii) Old Wazirabad, (iii) Gopalpur and (iv) New Wazirabad which are concerned and which, being very close to Wazirabad Water Supply Intake, pose special threat to the purity of water.

^{†[]} English translation.